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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.12.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/2018	For hearing	Sec 10 of I&B code	M/s Shantha Projects Limited	S Peer Mohd Advocate	State bank of India	Shri Deepak

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

ADVOCATE FOR PETITIONER/s :

none present

ADVOCATE FOR RESPONDENT/s :

ORDER

None appears for both the parties. Post the case on 28.01.2019

MEMBER(T) **MEMBER(J)**

Raushan